GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:3760 ANSWERED ON:16.12.2014 NOISE POLLUTION Muddahanumegowda Shri S.P.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that noise pollution in the National Capital as well as State Capitals has increased manifold in the recent past which is causing hearing problem for the people and if so, the details thereof; and
- (b) the remedial measures taken/ proposed to be taken by the Government to bring down noise pollution substantially in the National and State Capitals?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a). Ambient noise levels are being monitored by respective State Pollution Control Boards in six State Capitals, namely Mumbai, Kolkata, Chennai, Hyderabad, Bengaluru and Lucknow apart from Central Pollution Control Board (CPCB) in NCT of Delhi, respectively on 24x7 basis since 2011. The data so collected is analysed by CPCB.

The analysis of data reveals that ambient noise standards are being violated at a majority of monitoring stations in each capital both during day time and night time and there is a fluctuating trend. However, CPCB or this Ministry has not undertaken any study regarding the higher noise level causing hearing problem for the people.

(b). The Government has taken various measures to control noise pollution which interalia includes implementation of the provisions of the Factory Act, 1948, the Air (Prevention and Control of Pollution) Act, 1981 and the Noise Pollution (Regulation and Control) Rules 2000, implementation of noise standards (at the manufacturing stage) for gensets, motor vehicles, select domestic appliances and sound making firecrackers, and restriction on the blowing of horns, bursting of sound making fire crackers, operation of sound emitting construction equipments, playing of bands, etc. during night time (10.00 pm - 6.00 am).